

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-218(PB)/2017

IN THE MATTER OF:

M/s. Incedo Technology Solutions LimitedPetitioner
v.
Getit Grocery Private LimitedRespondent

SECTION : UNDER SECTION 9

Order delivered on 17.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

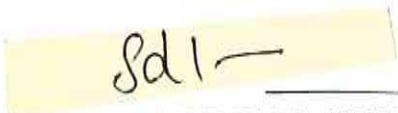
Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s): Mr. P.K. Mittal, Advocate

For the Respondent(s):

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

17.11.2017
Vineet